

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-285 of 2014 & IA-253 of 2014 in
DFR No. 1364 of 2014**

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bamunara Industries Welfare Association ...Appellant (s)

Versus

Durgapur Projects Ltd. & Anr. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Matrugupta Mishra**

ORDER

**IA-285 of 2014
(For leave to file the Appeal)
&
IA-253 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 20.08.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **20.08.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**